

THE MINISTER OF FOOD AND MINISTER OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION (SHRI DEVENDRA PRASAD YADAV) : (a) to (d). The Licensing Policy of Sugar Industry is under examination of Government. It is not possible to give a time frame for the decision.

[English]

Projects in Orissa

1043. DR. KRUPASINDHU BHOI : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) the details of the ongoing Doordarshan projects in Orissa;

(b) the number of projects likely to be completed during the Eighth Five Year Plan;

(c) the present status and financial provisions made for completion of these projects at the earliest;

(d) the number of proposals pending with the Union Government from Orissa and the action taken or proposed to be taken thereon;

(e) whether the Government have a proposal to construct its own building for each and every Doordarshan centre in the State;

(f) if so, the funds allocated for this purpose; and

(g) the time by which these are likely to be constructed?

THE MINISTER OF CIVIL AVIATION AND MINISTER OF INFORMATION AND BROADCASTING (SHRI C.M. IBRAHIM) : (a) The requisite details are given in the Statement attached.

(b) and (c). 24 Doordarshan projects are expected to be completed in Orissa by the end of Eighth Plan subject to availability of funds, timely supply of equipment and requisite infrastructural facilities. Out of 24 projects 5 LPTs/VLPTs are at present, technically ready, the remaining Doordarshan projects are at various stages of implementation. For expeditious implementation of these projects, a sum of Rs. 10.00 Crores has been kept in the Annual Plan 1996-97.

(d) Apart from 24 Doordarshan projects mentioned in reply to Parts (b) and (c) above, 18 more projects are under implementation/envisaged to be set up in Orissa subject to availability of resources and approval of the projects by the competent authority.

(e) to (g). As per norms, buildings are generally constructed only for HPT and Studio projects, while LPT and VLPT projects are set up in ready-built rented buildings. An amount of Rs. 518 lakhs have been kept in Annual Plan 1996-97 for the HPT and Studio projects in Orissa which includes funds for civil works for these projects. The buildings being constructed for HPT and PGF Centre at Sambalpur; HPT, Baleshwar and Studio, Bhawanipatna are expected to be completed in about a years time.

STATEMENT

List of TV projects presently under Implementation in the State of Orissa

Transmitter	Location	
HPT	Baleshwar	
	Sambalpur	
	LPT	Nayagarh
		Sonepur
		Mohana
		Tushara/Saintala
		Padua
		Kabisuryanagar
		Sohela
		Karanjia
		Rajgangpur
		Umarkot
		Birimtrapur
		Khariar
Simliguda		
Jalpara		
Gondiya/Kapilas		
VLPT	Kotpad	
	Kulad	
	Patnagarh	
	Aul	
	Machhkund	
	Thuamal Rampur	
	Chitrakonda	
	Kashipur	
	Lanjigarh	
	Jayapatna	
	Bada Barbil	
	Simlipalgarh	
	Udaigiri	
Sukinda		
Koksara		
Kalampur		
Barpalli		
Nagchi		
Transposer	Dhenkanal	
	Chandipara	
Studio	Bhawanipatna	
	Sambalpur (Pmt.)	

Government Aid to SC/ST students

1044. SHRI KODIKUNNIL SURESH : Will the Minister of WELFARE be pleased to state :

(a) whether the Government aid for providing education to Scheduled Caste and Scheduled Tribe students is inadequate;

(b) if of, the reasons therefor;

(c) the amount released by the Union Government to Kerala under the Post-Matric Scholarship scheme for SC/ST students during each of the last three years; and

(d) the amount spend by the Union Government on scholarships and freeships for SC/ST students above matric stage during 1994-95 and 1995-96 in the country?

THE MINISTER OF WELFARE (SHRI BALWANT SINGH RAMOOWALIA) : (a) The allocation for schemes of educational development of Scheduled Castes and Scheduled Tribes in Ministry of Welfare viz., Centrally Sponsored Scheme of Post-matric Scholarship to students belonging to Scheduled Castes and Scheduled Tribes, Pre-Matric Scholarship to children of those engaged in unclean occupations, Girls and Boys hostels for Scheduled Castes and Scheduled Tribes, Upgradation of Merit of Scheduled Castes and Scheduled Tribes, Ashram school for Scheduled Tribes and Central Scheme of Educational Complex for Scheduled Tribe girls in low literacy areas, has been increasing during each year of Eight Five Year Plan period, as seen from details given below :

(Rs. in Crores)

Year	Total Allocation
1992-93	81.05
1993-94	114.00
1994-95	136.95
1995-96	186.10
1996-97	190.10

(b) Does not arise.

(c) Central assistance released to Government of Kerala during each of last three years under the Centrally Sponsored Scheme of Post-Matric Scholarship to students belonging to Scheduled Castes and Scheduled Tribes.

Levy on Sugar

1045. SHRI RAMESH CHENNITHALA :
SHRI SUSHIL CHANDRA :

Will the Minister of FOOD be pleased to state :

(a) whether the Government propose to withdraw levy on sugar and allow sugar mill owners to sell their entire stock in the open market.

(b) if so, whether sugar is also likely to be sold by the fair price shops.

(c) the quantity of levy sugar allocated to each State during each of the last three years, month-wise.

(d) whether some of the State Governments have requested the Union Government to increase the levy sugar quota;

(e) if so, the details thereof, State-wise; and

(f) the steps taken by the Union Government in this regard?

THE MINISTER OF FOOD AND MINISTER OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION (SHRI DEVENDRA PRASAD YADAV) :

(a) No, Sir.

(b) Levy sugar is already being sold through the fair price shops.

(c) A Statement showing the State-wise monthly quota of levy sugar is enclosed.

(d) to (f). There has been a persistent demand for enhancement of levy sugar quota by the States/UTs. In view of the better availability of sugar, the Government decided to allocate levy sugar as per 1991 census effective from 1.1.1996 instead of earlier basis of projected population of 1986. However, after 1.1.96 requests have been received from Goa, Assam, Himachal Pradesh, Madhya Pradesh, Andhra Pradesh and Maharashtra for enhancement of their levy quota on the basis of the present population. No further increase has been given so far.

STATEMENT

The Statement showing the Statewise monthly quota of Levy Sugar and Yearly Festival quota :

(Figures in Tonnes)

S.No.	State/UTs	Monthly Normal quota w.e.f 1.2.87	Monthly 5% ad-hoc increase allowed from Aug. 1991 to March 1994 withdrawn in April-94 & again restored in Sept.-Dec., 95	Revised monthly quota w.e.f. Jan. 96 (on the basis of 1991 census)	Festival quota for each year
1	2	3	4	5	6
1.	Andhra Pradesh	25281	1264	28267	7614
2.	Andaman Nicobar	247	12	282	74